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Fresh Capacity in Bulk Drug and Formulation under D.G.T.D.

5083. DR. VASANT KUMAR PAN-DIT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

- (a) whether it is a fact that the Ministry of Industry are granting fresh capacities in Bulk Drug and Formulations through registration with DGTD.
- (b) whether is it a fact that this is working contrary to the Drug Policy of restructuring the drug industry: and
- (c) whether it is a fact that his Ministry has suggested necessary amendment to the Industrial Development Regulation Act to confirm to the new Drug Policy; if so, the reaction of Government thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) Pending a final decision on the continuance of the scheme of Registration with D.G.T.D. for the Drug industry, D.G.T.D. are registering fresh capacities for manufacture of pulk drugs and formulations subject to the policy parameters contained in the Drug Policy.

(c) Amendments to the Industries (Development and Regulation) Ict necessary to implement the complex of decisions contained in the Drug Policy have been suggested. The proposed comprehensive Bill to amend the Act will cover these suggestions also.

Supply of Kerosene Oil to Bombay City

5084. SHRI R. R. BHOLE: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state:

- (a) what is the quantity of kerosene oil supplied to the city of Bombay in 1978-79 and 1979-80;
- (b) if sufficient quantity was supplied in time what was the reason for scarcity; and
- (c) what steps Government propose to take to avoid scarcity and blackmarketing?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) My Ministry makes monthly allocation of Reresene to the States/Union Territories. The break-up of the allocation between different districts/regions within the State is done by the State Government. Bombay city falls in the Bombay Rationing Area. The following are the details of allocation of kerosene for the Bombay Rationing Area (as decided by the Government of Maharashtra) and the actual sales (supplies) effected therein during 1978-79 and 1979-80:-

Year			Alloca- tions		Sales- (Supplies)
				KLs	KLs
1978-79				47666 0	461418
1979-80	٠			460236	46444 6

- (b) The marginal shortfall in sales (supplies) in 1978-79 as against allocation was due to hold up the berthing of oil tankers during the strike period in Bombay Port Trust, Refinery production etc. In 1979-80, the sales were more than the allocations. The Kerosene supplies were planned and directed by the Civil Supplies Department of the Maharashtra Government.
- (c) Guidelines forthe rational and equitable distribution of kerosene nave been supplied to the State Governments, including Maharashtra Government, and they have been requested to take effective steps to curb malpractices like blackmarketing and hoarding which are usually experienced in times of shortages. The oil companies have been instructed to tighten up the supervision over their retail outlets and to suspend supplies to the dealers against whom there is prime-facie case of malpractice, followed by termination of dealership.